BENCH-I

NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH` KOLKATA



C.P.No.641/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 13th December 2017, 10.30 A.M.

Name	of the Company	Ram Pratap Agarwal & Ors.	Ors Vs M/s Oriental Coke Man	ufacturing Pvt Ltd &
Under Section		241/242		
SI. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)		Appearing on behalf of	Signature with date

SHAUNAK MITRA, NOW. ? R1, R6, R7, R8 NEHA SOMANI, PCS ? R1, R6, R7, R8

SMAKEEL MOHAMMED AKHTER? Polishioners

Janavi 13/12/17

ORDER

Ld. Counsel for the petitioners and the respondent nos. 1, 6 and 8 are present.

On perusal of the record it appears that page no. 135 of the petition is not a legible copy. Petitioners are directed to inspect the file and change all those pages which are not legible by way of supplementary affidavit within 7 days from today. Reply may be filed within 3 weeks with a copy in advance to the opposite parties and thereafter rejoinder, if any, may be filed within 3 weeks with a copy in advance to the opposite parties.

List on 14/02/2018 for hearing.

8d

(Jinan K.R.) Member (J) (V.P.Singh) Member (J)

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